

shop to popularise small family norms was held on 10th October, 1988;

(b) if so, the outcome thereof; and

(c) whether any fresh incentives are being provided for having a small family, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) and (b). Ministry of Health and Family Welfare did not organise five day national workshop to popularise small family norms on the 10th October, 1988.

(c) No fresh incentives are at present contemplated for acceptors of small family norms.

Permission for Forward Trading

794. SHRI SHANTILAL PATEL: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Union Government propose to accord permission for forward trading in several new commodities;

(b) if so, the details thereof; and

(c) the time by which a decision is likely to be taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D.L. BAITHA): (a) to (c). Government has an open mind on this issue and the case of each of the commodities fit for being traded in a futures market is examined and decided on merits in consultation with the Forward Markets Commission and other concerned Ministries. There are no proposals for introduction of forward trading in new commodities. However, Forward Markets Commission has sent proposals for resumption of futures trading in long and extra-long staple cotton and linseed.

Health Services for the Aged and Infirm

795. SHRI SANAT KUMAR MANDAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether no organised health services for the aged and infirm exist either at the community level or at the level of hospitals in the country;

(b) whether Government propose to open some geriatric clinics, atleast in the State Capitals to start with or to provide geriatric specialists in the hospitals; and

(c) if not, the measures Government propose to take to provide some sort of medical care for the aged people in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) No, Sir.

(b) and (c). Geriatric clinics are running in few major Hospitals in Delhi. The establishment of geriatric clinics in the State Capitals is the responsibility of the State Government since 'Health' is included in the State list under the constitution of India. As such it is for the respective State Government to open geriatric clinics in the State Capitals.

[Translation]

Pollution in Bombay

796. SHRI KALI PRASAD PANDEY: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that ignoring the Garg Committee's recommendations to shift the Union Carbide's factory to Patalganga or some other place for prevention of pollution, Union Carbide has been allowed to start production in their factory at Chembur;

(b) if so, the reasons therefor;